

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

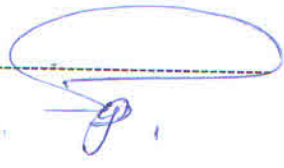
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

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APPLICATION NUMBER            :      CP 176/16  
 PETITION NUMBER                :      TP 200/17  
 NAME OF THE PETITIONER (S) :      AMD INDIA PVT. LTD.  
 NAME OF THE RESPONDENT (S) :      ----  
 UNDER SECTION                    :      391-394


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S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	SATJ.P. JOHN SPJ Legal	Advocate for petitioner	

ORDER

Counsel for Petitioner Company is present. Counsel is directed to file two sets of copies. Counsel has filed Synopsis. This is the case received from Hon. High Court of Karnataka and hence notices to go to OL, ROC & RD. Registry is directed to issue notices to them.

2. Posted to 07.03.2017.

  
MEMBER(J)

  
MEMBER(T)